

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s DIVINE VIDYUT LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	DIVINE VIDYUT LIMITED
2.	Date of incorporation of corporate debtor	24/08/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40102WB2007PLC118068
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Block D, 139, Regent Estate, 176/14/139, Raipur Road, Kolkata - 700092, West Bengal, India. Corporate/Principal Office: Divine House, Club Road, Ranchi, Jharkhand-834001. Factory Location: Raidih - Palgam, Kaushalgarh, Chowka Kandra Road, P. S. - Chandil, Dist. Saraikela - 832401, Jharkhand.
6.	Date of closure of Insolvency Resolution Process	11.03.2021 (Order obtained from the NCLT Website on 12.03.2021))
7.	Liquidation commencement date of corporate debtor	12.03.2021 (Date of Order- 26.02.2021 and Order obtained from the NCLT Website on 12.03.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Rajesh Kumar Agrawal Regn No.- IBBI/IPA-001/IP-P01023/2017-2018/11722
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1, Ganesh Chandra Avenue, 3 rd Floor, Room No-301, Kolkata - 700 013 Email Id: rajesh521@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 1, Ganesh Chandra Avenue, 3 rd Floor, Room No-301, Kolkata - 700 013 Email Id: cirp.dvl@gmail.com
11.	Last date for submission of claims	11 th April, 2021

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the M/s Divine Vidyut Limited on 26.02.2021 (order obtained from NCLT website on 12.03.2021).

The stakeholders of Divine Vidyut Limited are hereby called upon to submit their claims with proof on or before 11.04.2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.



Date: 12.03.2021

Place: Kolkata

Mr Rajesh Kumar Agrawal
Liquidator of Divine Vidyut Limited
(IBBI/IPA-001/IP-P01023/2017-2018/11722)